

DIVISION BENCH

ITEM NO.107

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.(IB)267/ALD/2019

CORAM:

- 1. SHRI RAJASEKHAR V.K,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI VIRENDRA KUMAR GUPTA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th FEBRUARY,
2022 2:30 PM.**

NAME OF THE COMPANY	WONDER MOLD PLAST PVT LTD V/S ARYAN INFRA HEIGHT PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Sh. Subham Agarwal, Adv.
Sh. Krishna Dev Vyas, Adv.

: *For the operational creditor.*
: *For the corporate debtor*

ORDER

Learned counsel on both sides present.

Both sides report a happy outcome of the settlement talks culminating in a settlement agreement dated 13.10.2021.

It is submitted by the Ld. Counsel appearing for the operational creditor that the sums payable under the settlement agreement have also been fully paid. In view of this, nothing survives for consideration in CP No.(IB)267/ALD/2019, hence, the same shall be dismissed as withdrawn. File be consigned to the records.

—Sd—

**Virendra Kumar Gupta
Member (Technical)**

—Sd—

**Rajasekhar V.K.
Member (Judicial)**

*Kavya Prakash Srivastava
(Stenographer)*